

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3309  
TO BE ANSWERED ON 09.12.2019**

**ESI COVERAGE**

**3309. SHRI KOMATI REDDY VENKAT REDDY:  
SHRI Y.S. AVINASH REDDY:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether it is a fact that the Government is contemplating on extending the ESI coverage benefits to more people and with this view relaxing the limit of ESI coverage from existing 5000 to 9000;**  
**(b) if so, the details thereof; and**  
**(c) the number and details of employees benefitted by such relaxation?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) & (b): The Employees' State Insurance Act, 1948 is applicable to all factories and notified establishments located in ESI implemented areas employing ten or more persons. Employees of these factories/ establishments earning wages up to Rs.21,000/- per month (Rs.25,000/- per month in case of persons with disability) are covered under the Act. However, the income limit of dependent parents of Insured Persons (IPs) for eligibility to avail medical benefit under the Act has been raised from Rs.5,000/- pm to Rs.9,000/- per month from all sources.**

**(c): No such data is maintained by the ESIC.**

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